GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:746 ANSWERED ON:04.08.2011 UNACCOUNTED ROLLING STOCKS Sugumar Shri K.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways are aware that the rolling stocks spread along the track throughout the country are lying unaccounted;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Railways have any mechanism to take into account these rolling stocks;
- (d) if so, the details thereof;
- (e) whether it is a fact that many cases of the theft of rolling stocks have been reported; and
- (f) if so, the details thereof and the action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) & (b): Madam, sometimes in case of railway mishaps, rolling stock is thrown off the track, which has to be then recovered or disposed off, as the case may be, at a later date. However, all rolling stock spread along the track throughout the country is properly accounted for.
- (c) Yes, Madam.
- (d) Rolling stock lying along the track is regularly monitored by Railways. It is either recovered or condemned, as the case may be, through Railways' laid down procedures.
- (e) No, Madam.
- (f) Does not arise.